

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA

UNSTARRED QUESTION NO. 3511
(TO BE ANSWERED ON 07.12.2016)

RECRUITMENT OF MINORITIES

3511. SHRI BADRUDDIN AJMAL:

Will the PRIME MINISTER be pleased to state:

- (a) the number of persons from minority communities provided jobs under the scheme Recruitment of Minorities in the Central Government Departments and Public Sector Undertakings (PSUs) during the last three years including current year, year-wise and State-wise;
- (b) the guidelines for implementation of the scheme; and
- (c) whether the Government has failed to implement the scheme and if so, the reasons therefor?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to c) Madam, Instructions have been issued by Government stipulating ó

All Heads of Departments, PSE, Public Sector Banks and financial institutions, quasi-government organisations, autonomous bodies etc. and appointing authorities have been asked to scrupulously observe the following guidelines:-

- (i) The composition of Selection Committees should be representative. It should be mandatory to have one member belonging to SC/ST and one member belonging to Minority community in Selection Boards/Committees for making recruitment to 10 or more vacancies.
- (ii) Where the number of vacancies against which selection is to be made is less than 10, efforts should be made to have the Scheduled Caste/Tribes officer and a Minority Community officer included in such Committees/Boards.
- (iii) Wide publicity should be given to all appointments in Government, Public Sector Enterprises and Public Sector Banks and financial institutions. Advertisements should be issued in the language(s) spoken by large number of people of the State/UTs, apart from English and Hindi. Further, for Group C & D level posts, having only basic qualifying requirements, information about vacancies for recruitment should also be disseminated through schools and colleges in that area, in addition to normal channels.
- (iv) Where there is concentration of Minority community population in local areas, the vacancy circular in local language may be distributed in those areas by suitable arrangements.

The data on recruitment of Minorities is collected from various Ministries/ Departments and consolidated each year. As per the data received from 74 Ministries/Departments for the year 2013-14, 1,28,964 employees from Minority communities were recruited in Government Service and PSUs.

As per the data received from 79 Ministries/ Departments for the year 2014-15, 1,88,222 employees were recruited from Minority Communities in Government services and PSUs.

As per the data received from 40 Ministries/Departments for the year 2015-16, 2,74,800 employees were recruited from Minority communities in Government services and PSUs.

No centralised data is maintained State-wise.

During the year 2014-15, recruitment of minorities in Government service was 8.56% as compared to 7.89% during the year 2013-14.
